Suppl-1 List Sr. No. 8

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

IA No. 01/2018 in CRA No. 11/2015

Vikram Massih ...Applicant(s)

Through: - Mr. O.P Thakur, Advocate

v/s

State of Jammu and Kashmir

...Non-applicant(s)

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, learned AAG seeks and is granted last opportunity to file the objections to the application by the next date.

THINU & KASHIMI

List on 05.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 19.05.2020 Pawan Chopra